

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). In 1963, a committee, consisting of Ministers of the Governments of West Bengal, Madras, Maharashtra and Punjab and senior officers of the Central Government was appointed to examine all problems arising from the rapid growth of urban areas. This committee has made a number of recommendations for achieving optimum use of urban land, making land available in adequate quantity at reasonable prices to public authorities and individuals, encouraging cooperative community effort in the field of land development, housing and construction, and preventing concentration of land ownership in a few private hands. Copies of the report of the committee have already been forwarded to the State Governments for necessary action.

Supply of Drinking Water in Rajasthan Desert Areas

1973. Shri M. K. Kumaran: Will the Minister of **Health and Family Planning** be pleased to state :

(a) whether it is a fact that an inhabitant of the remoter parts of the desert districts in Rajasthan has to travel 10 to 15 miles to obtain supplies of drinking water; and

(b) if so, whether Government have taken any steps to help the State Government to solve this problem ?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Government have no specific information on this point.

(b) The following action has been taken to help the State Government in solving the Water Supply problem of the difficult areas of Rajasthan :—

- (1) During the three Five Year Plans, 51 Urban schemes at an estimated cost of Rs. 612.57 lakhs and 146 Rural schemes at an estimated cost of Rs. 241.90

lakhs were approved for the State of Rajasthan under the National Water Supply and Sanitation Programme; and Rs. 558.83 lakhs as loan and Rs. 128.78 lakhs as grants have already been paid to the State Government of Rajasthan.

- (2) The Government of India have sanctioned the setting up of a Special Investigation Division, with four sub-divisions, with 100% Central assistance, to make a survey and assessment of water supply schemes in the difficult and scarcity areas of Rajasthan.
- (3) Under the Local Development Works Programme, 31 piped water supply schemes at a total estimated cost of Rs. 47.77 lakhs have been approved for implementation in the State of Rajasthan, and a sum of Rs. 20 lakhs has already been released for the purpose.
- (4) A plan of operations for the systematic exploration of ground water in the scarcity areas of Rajasthan is being implemented with the assistance of United Nations Special Fund.
- (5) The Government of Rajasthan have prepared a Master Plan for Rural Water Supply in their State at an estimated cost of Rs. 54,36,91,000. Their request for funds is receiving the attention of the Government of India.

Anti-sea Erosion Work in Kerala

1974. Shri Vasudevan Nair: Will the Minister of **Irrigation of Power** be pleased to state :

- (a) the amount spent for anti-sea erosion work in Kerala in 1965-66 ;
- (b) the places where sea wall is now being constructed;

(c) the amount set apart for anti-sea erosion work in 1966-67 ; and

(d) the target achieved in the construction of sea wall, groynes etc. so far ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :

(a) Rs. 67 lakhs.

(b) A statement is laid on the Table of the House [*Placed in Library. See No. 51 LT-67/66*].

(c) Rs. 75 lakhs.

(d) By the end of the Third Plan, about 38 miles of Sea wall and 553 Groynes have been constructed.

Development of Hill Areas in Kerala

1975. Shri Imbichibava :

Shri A. K. Gopalan :

Will the Minister of **Planning and Social Welfare** be pleased to state :

(a) whether the Planning Commission have finalised schemes for the development of hill areas in Kerala ;

(b) if so, the details of these schemes; and

(c) when are these going to be implemented ?

The Minister of Planning and Social Welfare (Shri Asoka Mehta) :

(a) and (b). the details of the special programmes for development of the hill areas will be worked out at the time of the formulation of the States' Draft Fourth Five Year Plans.

(c) Does not arise.

Mental Hospitals in Kerala

1976. Shri Imbichibava :

Shri A. K. Gopalan :

Will the Minister of **Health and Family Planning** be pleased to state :

(a) the total outlay for the expansion of Mental Hospitals in Kerala during the Fourth Plan ;

(b) the hospitals which are going to be expanded ;

(c) whether there is any proposal to start new mental hospitals ; and

(d) if so, the places selected for the same ?

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) The total outlay for the expansion of Mentals in Hospital in Kerala during the Fourth Plan has been tentatively proposed as Rs. 25 lakhs.

(b) The Hospitals proposed to be expanded are the Mental Hospitals at Trivandrum, Calicut and Trichur.

(c) No.

(d) Does not arise.

Indian Repatriates from Burma

1977. Shri Karni Singhji : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether there is any proposal to rehabilitate the Indian migrants from Burma on the lands commanded by the Rajasthan Canal ;

(b) if so, the number of families to be rehabilitated ;

(c) the area of land earmarked for the purpose ; and

(d) the possible location of the area to be allotted ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) : (a) No.

(b) to (d). Do not arise.

Irrigation Facilities in Kerala

1979. Shri M. K. Kumaran : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether it is a fact that expansion of irrigation facilities in Kerala was delayed